IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 253
(IB)-667(ND)2019
IA/5529/ 2020, IA/4242/2020, IA/4931/2020, IA/5111/2020, IA/4451/2020 & IA978/2021

IN THE MATTER OF:

M/s. Renu Proptech Pvt. Ltd	...	**Applicant/Petitioner**
Versus		
M/s. Red Topaz Real Estate Pvt. Ltd.	...	**Respondent**

Under Section: 7 of IBC Code, 2016

Order delivered on 26.02.2021

CORAM:
SHRI. ABNI RANJAN KUMAR SINHA, HON'BLE MEMBER (J)
SHRI. L. N. GUPTA, HON'BLE MEMBER (T)

PRESENT: Adv. Rakesh Kumar, Adv. Preeti Kashyap and Adv. Ankit Sharma for the Resolution Professional, Adv. Raghav Tiwari for Respondent, Adv. Manish Paliwal, Adv. Vikas Kumar, Adv. Gaurav Gupta, Adv. Aakash Khattar for Applicant, Ms. Rabiya Thakur- for HDFC Bank, Adv. Srishti Gupta, Mr. Kinshuk Chatterjee & Ms. Srishti Gupta, Advocates for Applicant

ORDER

Renotify this case on 05.04.2021.

T.S. Singh
(Court Officer)